

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3099
ANSWERED ON:24.04.2012
FOODGRAINS PRODUCTION
Haque Shri Sk. Saidul

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether some States in the country are lagging behind in foodgrains production;
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government has received any proposals from such States for extending financial assistance; and
- (d) if so, the details thereof and the response of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) & (b): Depending upon the divergence in area coverage and productivity of rice, wheat, coarse cereals and pulses, the overall production of foodgrain crops in the country varies from State to State. The State-wise details of production of foodgrains in the country during 2010-11 and 2011-12 (2nd Advance Estimates) are given in the Annexure.

(c) & (d): In order to enhance agricultural production and productivity in different States including trailing States, the Government of India has been implementing several Crop Development Schemes/Programmes such as National Food Security Mission(NFSM), Rashtriya Krishi Vikas Yojana (RKVY), Macro Management of Agriculture (MMA), Integrated Scheme of Oilseeds, Oil Palm and Maize (ISOPOM) etc.

Under NFSM, the main focus is on production and productivity enhancement in low productivity and inherently high potential areas. Similarly, Bringing Green Revolution to Eastern India (BGREI), a Sub-Scheme of Rashtriya Krishi Vikas Yojna, focuses on tapping the potential of Eastern Region, where productivity is generally low.

Under the Macro Management of Agriculture Scheme, the funds are released to States on the basis of Work Plan furnished by the State Governments. The Scheme provides sufficient flexibility to the States to develop and pursue the agricultural programmes on the basis of their regional priorities.

Under Rashtriya Krishi Vikas Yojana, the State Governments have been given flexibility to choose their priorities for formulation of projects. The funds are released to the State Governments for implementation of the projects approved by the State Level Sanctioning Committee (SLSC) chaired by Chief Secretary of the State.